

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-342/ND/2018

IN THE MATTER OF:

M/s. Brij Associates

...PETITIONER

Vs.

M/s. Associated Lighting

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.08.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

Present: Advocate for the petitioner

ORDER

Counsel for the Operational-creditor is present counsel for the corporate-debtor is not present at the time of hearing. Therefore, post the matter to 30th August, 2019.

Sdr

**(V.K. Subburaj)
Member (T)**

Sdr

**(P.S.N. Prasad)
Member (J)**